Information and Broadcasting Ministry.

THE DEPUTY CHAIRMAN: The question is:

"That the Bill to amend the Narcotic Drugs and Psychotropic Substances Act, 1985, as passed, by the Lok Sabha, be taken into consideration.'

The motion was adopted.

THE DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill. The question is'-

"That clauses 2 to 22 stand part of the Bill."

The motion wa_s adopted.

Clauses 2 to 22 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI A.1IT PANJA; Madam, I move:

"That the Bill he passed."

The question was put, and the motion was adopted.

VALEDICTORY REMARKS ON THE CONCLUSION OF THE SESSION

THE. DEPUTY CHAIRMAN: Before I adjourn the House, I would like a little more indulgence of hon. Members. Everybody has taken his time. Now, I think, it is for me to take a little bit of time and give a little time to our Minister of Parliamentary Affairs also. He hardly ever speaks. His presence is only felt by his sitting over there.

Hon. MeniDers, the current winter session of the House is about to come to and end in a few moments from now. Before I adjourn the House, I would like to thank all Members on behalf of the Vice-Chairmen and on m₄- own behalf for the kind cooperation extended to ^{us} by all sec-

tions of the House for the smooth and orderly conduct of the proceeding.

Hon. Members, I think, compared to the happenings in the last few sessions, we had a smooth sailing in this session excepting a few ripples here and there. And this reminds me an Urdu couplet:

चला जाता हूं या हसता खलता मोजे हवादिस से, ग्रगर ग्रासानियां हों जिन्दगी दृष्व र

जाय ।

I think the few ripples made session a little lively. If I may say. occupying the Chair once again I did not have much difficulty in getting the co-operation of the Members the House and the Secretariat. Con sequently, we were able to discuss a number of matters confronting the nation and the people in compara tively dispassionate and calm During mosphere. this session com prising 22 sittings spread over 156 hours, there were four Short Dura tion Discussions on difficulties faced by the farming community, the Bofors deal, the performance of Indian contingent in the Seoul Olym pic Games and the functioning of Air India and Indian Airlines. The rise of prices of essential commodities was discussed through Calling Att ention. The Sarkaria Commission Report Centre-State relations and on the National Housing Policy were also discussed threadbare Members by Members had the oppor'unity grievances ventilate public through than 200 Special Mentions and, more I suppose, equal number of associa Members tions and dissociations. 14 nolicy sought clarifications on tho statements made by the Minister- in the House. The House cleared 10 Bills; including two Constitution endment Bills. This morning we took very significant and momentous decision to lower the voting age from 21 to 18 years by passingthe sixty first the Constitution. Amendment to Someone has said that history is no/

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full of Parliament but Parliament is full of history. When today we adopted the Bill, we certainly took a happy and historic decision enthusiastically and unanimously to ring in the New Year, as it were. I have no doubt that the country generally and the youth particularly will hail this decision,

1 once again thank all hon. Members, leaders of various parties and groups for the cooperation extended by them in conducting the proceedings of the House. I would fail in my duty if I do not thank the Secretariat of the Rajya Sabha and the Watch and Ward Staff for their cooperation in running the House. I join the hon. Chairman in wishing you all and members of your families a happy Christmas, a bright and prosperous New Year and a cheerful Pongal.

Before I adjourn the House, I would ask the Minister of State for Parliamentary Affairs, Mr. Jacob, to speak.

THE MINISTER OF STATE IN THE **PARLIAMENTARY** MINISTRY OF AFFAIRS (SHRI M. M. jAC-OB): Madam Deputy Chairman, before you adjourn the House sine die, I would like to take this opportunity to thank the Chairman, you and through you the panel of Vice-Chairmen, who whole-heartedly cooperated in making this session a very fruitful and a successful one in an atmosphere of friendly spirit. The Session has gone very well and we are all quite happy about it. You particularly, I must say, must be thanked specially for taking a greater burden of running the House this time and we are all very happy in the manner in which you successfully

conducted thi $_{\rm s}$ House. The Member of both sides took a lot of interest in this Session and spoke on various subjects and I must thank all of them individually. I must thank ttr Leaders of Opposition groups pari cularly for extending full cooperatk for running the House.

I would also like to tnank the Rajya Sabha Secretariat and 1 Secretary-General who were able spend a quite large amount of til for the successful conduct of the House. I shall be failing in :nv dut: if J do not express my beartfi thanks to the Leader of the Hous Mr. P. Shiv Shankar. When Ι came to this House this Session, , i actually had a very smooth and successful running of the House. also thank my senior colleague, Shri H. K. L. Bhagat and

successful running of the House. | also thank my senior colleague, Shri H. K. L. Bhagat and also my colleague j Shri Radha Krishan Malaviya, IV / their cooperation and sharing of bur den with me. I also thank the Waa. and Ward staff and other staff of the Rajya Sabha. I must thank above all the press who covered the I; jy Sabha proceedings very meticulousl and successfully this time.

I thank you all once again. v'sh you a very very happy Christn v .d a bright New Year. Thank

THE DEPUTY CHAIRMAN: Mr. Minister, you were sandwiched bet ween one above and one below, but still you worked very hard and we thank you specially and the Leader of the House. And with all the best wishes for the inter-session, the House is adjourned *sine die*.

The House then adjournoa *sine die* at thirty four minutes past seven of the colck.